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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 215/241-242-244/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

Name of the Company:

Kishorebhai Ramjibhai Kakadiya & Ors.

V/s.

Rim Concrete Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242-244 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. A. R. Sheh Advocate Respondents

For thakkan and Palma

ORDER

Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Ms. Ritu Shah present for Respondent.

Learned Advocate Ms. Ritu Shah filed Vakalatnama for Respondent.

Respondent shall file reply within one week serving a copy in advance to other side.

List the matter on 14.12.2017 for hearing before admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of November, 2017.